

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order : 6.04.2016

Petition No. 99/TT/2014

In the matter of:

Approval of transmission charges for 400/220 kV, 315 MVA ICT- II alongwith associated bays at Hamirpur Sub-station in Northern Region for tariff block 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

Petition No. 100/TT/2014

In the matter of:

Approval of transmission charges for Asset I : LILO of 400 kV S/C Bhiwadi-Bassi TL at Kotputli Sub-station and Asset II : 315 MVA 400/220 Kv ICT-I &II with 06 no 220 kV Line Bays at Kotputli Sub-station under Northern Region System Strengthening Scheme-XV in Northern Region for tariff block 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.



Petition No. 107/TT/2014

In the matter of:

Approval of transmission charges for Asset I: 765 kV S/C Bareilly-Lucknow Transmission Line at 400 kV level and Asset II: One Circuit of 400 kV D/C Bareilly (New) Bareilly (New) Bareilly (Existing) Transmission Line in Northern Region under "Northern Region System Strengthening Scheme XXI" for tariff block 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Tariff Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014

Petition No. 410/TT/2014

In the matter of:

Approval of transmission tariff for six assets (A) ICT 500 MVA 400/220 kV Bassi Extension Sub-station, (B) ICT 315 MVA 400/220 kV Allahabad Extension Sub-station, (C) ICT 500 MVA 400/220 kV Meerut Extension Sub-station, (D) 400/220 kV, 105 MVA ICT along with associated bays at Wagoora Sub-station, (anticipated DOCO for assets from (A) to (D)- 1.11.2014), (E) 500 MVA, 400/220/33 kV ICT along with associated bays at Ludhiana Sub-station (actual COD-1.4.2014) and (F) 2 no. of 220 kV bays at Ludhiana Sub-station (anticipated COD-1.11.2014) under the "Augmentation of Transformers in Northern Region-Part-A" under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 from COD to 31.3.2019.

Petition No. 411/TT/2014

In the matter of:

Approval of transmission tariff for LILO of 1st Ckt of 400 kV D/C Parbati-II-Koldam Transmission Line at Parbati Pooling Station (Banala) under Transmission System associated with Parbati-III HEP in Northern Region (anticipated DOCO-1.4.2014) under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 from COD to 31.3.2019.



Petition No. 33/TT/2015

In the matter of:

Approval under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 of transmission tariff: 1. Asset-A: LILO of Ckt-II of 400 kV D/C Lucknow-Bareilly transmission line at Shahjahanpur (DOCO: 13.6.2014) 2. Asset B: 315 MVA, 400/220 kV ICT-I with 3 nos. of 220 kV line bays at Shahjahanpur (COD: 15.6.2014) 3. Asset C: 315 MVA, 400/220 kV ICT-II with 3 nos. of 220 kV line bays at Shahjahanpur (Anticipated COD: 1.1.2015) 4. Asset D: Extension of 400/220 kV GIS Gurgaon (Anticipated COD: 1.1.2015) 5. Asset E: 2X50 MVAR Bus Reactor at 400/220 kV Bareilly Sub-station along with associated bays (Existing line Reactors retained and used as Bus Reactor) (COD: 1.4.2014) 6. Asset F: 125 MVAR Bus Reactor at Shahjahanpur (Anticipated COD: 1.1.2015) under "Northern Regional Transmission Strengthening Scheme" in Northern Region from COD to 31.3.2019.

Petition No. 62/TT/2015

In the matter of:

Approval under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 of transmission tariff and Regulation 4(3)(ii) for approval of COD for: 1. LILO of Dehar-Bhiwani 400 kV S/C line at Rajpura Sub-station (Anticipated COD: 31.3.2015) 2. LILO of Dehar-Panipat 400 kV S/C line at Panchkula Sub-station (Anticipated COD: 1.2.2015) 3. Extension of Chamera 400/220 kV pooling Sub-station (GIS)-01 no. of 220 kV line bay (COD: 6.8.2014) 4. Extension of 400 kV Kota Sub-station (Anticipated COD 1.2.2015) associated with Northern Region System Strengthening Scheme-XXVII in Northern Region from COD/Anticipated COD to 31.3.2019.

Petition No. 189/TT/2015

In the matter of:



Approval of transmission tariff (A) Central Sector Portion of Establishment of Fibre Optic Communication System in Northern Region (1030.426 km) for tariff block 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014

Petition No. 199/TT/2015

In the matter of:

Approval of transmission tariff of (A) One Ckt of 400 kV D/C Sikar-Ratangarh line with associated bays (B) Second Ckt of 400 kV D/C Sikar-Ratangarh line with associated bays (C) 125 MVAR bus reactor at Ratangarh Sub-station(RRVPNL) with associated bays under "System Strengthening for Sasan and Mundra UMPP" In Northern Region for tariff block 2014-19, under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

And in the matter of:

Power Grid Corporation of India Limited
"Saudamini", Plot No.2,
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Ltd.,
Vidyut Bhawan, Vidyut Marg,
Jaipur- 302 005.
2. Ajmer Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
3. Jaipur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
4. Jodhpur Vidyut Vitran Nigam Ltd.,



400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.

5. Himachal Pradesh State Electricity Board
Vidyut Bhawan, Kumar House Complex Building II
Shimla-171 004
6. Punjab State Electricity Board,
The Mall, Patiala-147 001.
7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6
Panchkula (Haryana)-134 109
8. Power Development Department,
Govt. of Jammu and Kashmir,
Mini Secretariat, Jammu.
9. Uttar Pradesh Power Corporation Ltd.,
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226 001.
10. Delhi Transco Ltd.,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
11. BSES Yamuna Power Ltd.,
Shakti Kiran Building, Karkardooma,
Delhi-110 092.
12. BSES Rajdhani Power Ltd.,
BSES Bhawan, Nehru Place,
New Delhi.
13. North Delhi Power Ltd.,
Power Trading & Load Dispatch Group,
Cennet Building, Adjacent to 66/11 kV Pitampura-3,
Grid Building, Near PP Jewellers,
Pitampura, New Delhi-110 034.



14. Chandigarh Administration,
Sector-9, Chandigarh.
15. Uttarakhand Power Corporation Ltd.,
Urja Bhawan, Kanwali Road,
Dehradun.
16. North Central Railway,
Allahabad.
17. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110 002.

..... Respondents

ORDER

The Commission has allowed the annual transmission charges under Regulation 7(7) of the 2014 Tariff Regulations in respect of the assets covered under the petitions mentioned in the order as per following details:-

Srl. No.	Petition No.	Date of order	Period up to which annual transmission charges allowed
1	99/TT/2014	15.4.2015	2014-15
2	100/TT/2014	15.4.2015	2014-15
3	107/TT/2014	24.12.2014	2014-15
4	410/TT/2014	24.12.2014	2015-16
5	411/TT/2014	24.12.2014	2015-16
6	33/TT/2015	15.4.2015	2015-16
7	62/TT/2015	15.4.2015	2015-16
8	189/TT/2015	21.9.2015	2015-16
9	199/TT/2015	21.10.2015	2015-16



2. Since these petitions are under consideration for issue of final tariff order, we direct that the annual fixed charges allowed vide the orders as mentioned above shall continue to operate till 30.9.2016 or till the issue of final tariff order whichever is earlier.

Sd/-

(Dr. M.K. Iyer)
Member

Sd/-

(A.S. Bakshi)
Member

Sd/-

(A.K. Singhal)
Member

Sd/-

(Gireesh B. Pradhan)
Chairperson

